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NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 01/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/188/2017
NAME OF THE PETITIONER(S) : A.K.Y REALTY PVT LTD
NAME OF THE RESPONDENT(S) : ROC, CHENNAI
UNDER SECTION : 252

S.No.	Name (in Capital)	Represented by	Signature
1.	J. DINESH	REPRESENTING THE APPLICANT COMPANY	
2.	B. Sarathbabu Indoor	Representing Counsel for ROC, Chennai	B. Sarathbabu

ORDER

Counsel for petitioner present. Representative of ROC present and stated that the report has been filed. A copy of the report is provided to the other side. Time is extended at request for hearing the matter. Put up on 08.01.2018.

sd/-
K Anantha Padmanabha Swamy
Member (Judicial)